

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 3367/2014

New Delhi this the 21st day of March, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Shri Amjad Ali (Age – 32 years)
S/o. Late Mustaq Ali
Ex-Khalasi
Under Sr. Section Engineer (P-Way)
Northern Central Railway,
Jhansi
R/o. C-28, Upper Ground Floor
Gali No. 12, Mayur Vihar Phase-I
New Delhi.

.....Applicant

(By Advocate : Ms. Meenu Mainee)

Versus

Union of India: Through

1. General Manager
Northern Central Railway
Allahabad.
2. Divisional Railway Manager
Northern Central Railway
Jhansi.
3. Assistant Divisional Engineer (HQ)
Northern Central Railway
Jhansi.

.....Respondents

(By Advocate : Mr. Shailender Tiwari)

O R D E R (O R A L)

Justice M. S. Sullar, Member (J)

Learned counsel for the applicant intends to withdraw the O.A to enable the applicant to file a fresh O.A to challenge the orders of the disciplinary authority dated 18.06.2014 and appellate authority dated 27.11.2014.

2. The O.A is dismissed as withdrawn with the aforesaid liberty as prayed for.

(K. N. Shrivastava)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/